

On 8th April, 1979 we would be having the 50th anniversary of that momentous incident. It would, therefore, be befitting for our grateful nation and the Government to observe that occasion with solemnity so that the sacred memory of all those martyrs should continue to inspire us and our future generations.

I request that the Government should come forth with a statement in regard to this matter.

(v) REPORTED CENTRAL HINDI COMMITTEE'S DECISION RE: USE OF HINDI BY BANKS AND PUBLIC SECTOR UNDERTAKINGS.

SHRI C. N. VISVANATHAN (Tirupattur): Sir, under rule 377, I draw the attention of the Government to a matter of grave national importance undermining the integrity of the country.

The Central Hindi Committee on March 17, 1979, has decided that banks and public sector undertakings located in Hindi-speaking areas should use Hindi only for correspondence with the local people. This decision has been sponsored and supported by the latest Chief Minister of U.P., who is a member of the Central Hindi Committee. Our venerable Prime Minister, Mr. Morarji Desai presided over this meeting. He has thrown the first shot at the division of the country. Now he cannot take umbrage under the argument that this is his personal view, as he said about his statements on Pondicherry and Sikkim, which has led to loss of human lives and property more than once. This decision to overtly impose Hindi on non-Hindi speaking employees working in the Banks and public sector undertakings has been okayed by the Deputy Prime Minister, Mr. Charan Singh, Mr. Vajpayee and Mr. L. K. Advani and his other Cabinet colleagues. This move sounds the death knell for the Federation of India.

The Prime Minister, despite his oft-repeated profession that Nehru's assurance will always be implemented in letter and spirit, has come out openly in support of Hindi imposition by this ill-advised decision. When we in the Lok Sabha demanded our right to put questions in our mother tongue, a temporary committee on languages was appointed, to consider this question. But this Central Hindi Committee is a permanent Committee to foist and foster Hindi throughout the country. Till this decision is rescinded, I would like to warn that the non-Hindi speaking people would be on the war-path.

13.45 hrs

APPROPRIATION (RAILWAYS)  
BILL, 1979

THE MINISTER OF RAILWAYS  
(PROF. MADHU DANDAVATE): I beg to move:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1979-80 for the purposes of Railways, be taken into consideration."

MR. DEPUTY-SPEAKER: Motion moved:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 1979-80 for the purposes of Railways, be taken into consideration."

श्री केशवराव शेंडरे (नांदेड) : मदन साहब, एप्रोप्रियेशन (रेलवे) बिल के बारे में जो मैंने नोटिस के जरिये चीजें पेश की हैं, उस पर मैं अपने क्यानात का इजहार करना चाहता हूँ।

अपने देश के कई राज्यों में ऐसे बैंकबर्द एग्रीवाज हैं जहाँ के लोगों की कई किस्म की मांगें हैं। उनमें यह भी है कि वहाँ पर रेलवे लाइन होनी चाहिये। 20, 20 और 50, 50 सालों से लोगों की मांग है

+Moved with the recommendation of the President.